CENTRAL ADMINISTRATIVE TRIBUNAL, MUMBAI BENCH, MUMBAI

OA No.212/261/2015

Dated this Thursday the 12th day of September, 2019

Coram: Dr. Bhagwan Sahai, Member (A).
R. N. Singh, Member (J).

N. K. Ghanghave S/o
 Shri Kashinath Ghanghave
 Aged about 64 years, R/o
 Khadgaon Road, Opp. Sushila Devi
 College, Sambhaji Nagar, Latur-413531
 (Office Address: worked as Sub
 Postmaster, under SPO,
 Osmanabad Division).

... Applicant.

(By Advocate Shri S. P. Singh).

Versus

- Union of India, Through
 The Secretary,
 Government of India,
 Ministry of Communication,
 Department of Post,
 Dak Tar Bhavan, New Delhi-110001.
- The Chief Postmaster General, Maharashtra Circle, Mumbai-400 001.
- Director of Accounts, (Postal) Nagpur-440001.
- 4. The Director of Postal Services, Aurangabad Region, Aurangabad-431002.
- 5. The Accounts Officer, O/o Postmaster General, Aurangabad Region, Aurangabad-431 002.
- 6. Superintendent of Post Offices Osmanabad Division, Osmanabad-413 501.

7. V. D. Tekale,
Retd., Sub Post Master,
at Post Taluka Washi,
Dist. Osmanabad-413 503.

... Respondents.

(By Advocate Shri R. R. Shetty).

ORDER (ORAL) Per: R. N. SINGH, Member (JUDICIAL)

Present.

- 1. None for the applicant.
- 2. Shri R. R. Shetty, learned counsel for the respondents.
- 3. It is a part-heard matter.
- 4. There was no representation on behalf of the applicant even on the last date of hearing.
- 5. It is seen that the applicant has lost interest in pursuing the matter.
- 6. In view of above, the OA is dismissed in default as well as for non-prosecution by the applicant.

There shall be no order as to costs.

(R. N. Singh)
Member (J)

(Dr. Bhagwan Sahai) Member (A)

V.

13/9/9